

**OFFICE OF THE CHAIRMAN, D.L.S.A., GANJAM, BERHAMPUR.**

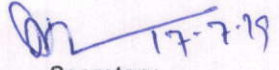
**NOTIFICATION dated : 17.7.2019**

**Sub:** *Recruitment Examination for the posts of Junior Clerk / Junior Clerk-cum-Typist under the District Legal Services Authority, Ganjam, Berhampur.*

The candidates provisionally selected as per Notification dated 16.7.2019 for recruitment to the posts of Junior Clerk/ Junior Clerk-cum-Typist in the District Legal Services Authority, Ganjam, Berhampur are hereby informed that Intimation Letter for the Viva Voce scheduled to be held on 29.7.2019 (Monday) have already been despatched to the eligible candidates at their present address by Registered Post.

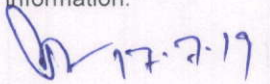
Those eligible candidates who have not received the admit card by 26.7.2019 may collect duplicate Intimation Letter from the Office of the Chairman, District Legal Services Authority, Ganjam, Berhampur on 27.7.2019 during the office hours on production of proper identification.

*By Order of the Chairman, District Legal Services Authority, Ganjam, Berhampur*

  
Secretary,  
D.L.S.A., Ganjam, Berhampur.

<sup>(3)</sup>  
Memo No. 1443 / Dated: 17.7.2019

1. Copy forwarded to the System Officer, District Court, Berhampur with a direction to upload the above notification in the District Court website for information.
2. Notice Board, District Court/ D.L.S.A., Ganjam, Berhampur for general information.

  
Secretary,  
D.L.S.A., Ganjam, Berhampur.